

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2711
ANSWERED ON:08.08.2003
MERGER OF DA
PRAVEEN RASHTRAPAL

Will the Minister of FINANCE be pleased to state:

- (a) whether any demand for the conversion of 50 percent DA as Dearness Pay as per the 5th Central Pay Commission recommendation vide Para 105.11 of the report has been received by the Government;
- (b) if so, the details thereof and the decision taken by the Government thereon;
- (c) the criteria fixed by the Government for setting up of Pay Commission for the Central Government Employees;
- (d) the dates when 1st to 5th Pay Commission were appointed and the time taken by each of them for submission of their report; and
- (e) the steps initiated for appointment of next Pay Commission i.e. 6th Pay Commission for Central Government Employees and the time by which it is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) Yes, Sir.
- (b) Secretary, Staff Side in the meeting of the Standing Committee of the National Council, JCM held on 28.2.2002, had asked that a view be taken on this recommendation. This demand was subsequently rejected by the Government.
- (c) No fixed criteria are specified.
- (d) Desired details are as under:

Date of Constitution	Time taken	1st Central Pay Commission	2nd Central Pay Commission	3rd Central Pay Commission	4th Central Pay Commission	5th Central Pay Commission
May, 1946	August, 1957	April, 1970	July, 1983	April, 1994		
1 Year	2 Years	3 Years	3 Years	11 months	2 Years	10 months
- (e) No steps have so far been initiated in this regard.